

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
Appeal No. 10/59/JPR/2022
Under Section 59 of
Companies Act, 2013

In the matter of:

Anees Katrawal

...Appellant

Versus

Shree Cement Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Saksham Solanki, Adv.

For the Respondent : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Saksham Solanki, Adv. appearing on behalf of the Appellant.
Mr. Kartikeya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv.
for the Respondent submits that arguing counsel has given NOC in this matter
and the company will engage another counsel in this matter. List the matter on
16.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 10, 2024